

## Annexure-VIII

Name of the corporate debtor: B&amp;A Best Health Care Private Limited; Date of commencement of CIRP: September 09, 2022; List of Creditors as on: February 26,2024

## List of operational creditors (other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	BE Spring International Marketing Company Limited, Taiwan	26.09.2022	₹ 71,24,535.00	₹ 71,24,535.00	Unsecured Operational Debt	Nil	Nil	No	0.00%	Nil	Nil	Nil	Nil	
2	ABLE CHEM	26.09.2022	₹ 1,59,585.00	₹ 1,59,584.00	Unsecured Operational Debt	Nil	Nil	No	0.00%	Nil	Nil	1.00	Nil	
3	Om Logistics Limited	01.10.2022	₹ 2,26,386.00	₹ 2,26,386.00	Unsecured Operational Debt	Nil	Nil	No	0.00%	Nil	Nil	Nil	Nil	
4	KLJ Polymers & Chemicals Limited	30.09.2022	₹ 50,95,118.00	₹ 50,95,118.00	Unsecured Operational Debt	Nil	Nil	No	0.00%	Nil	Nil	Nil	Nil	
5	Arcom Medical Devices Private Limited	30.09.2022	₹ 89,12,338.00	₹ 89,12,338.00	Unsecured Operational Debt	Nil	Nil	Yes	0.00%	Nil	Nil	Nil	Nil	The NCLT, Hyderabad Bench, vide its order dated June 13, 2023, in IA No. 196/2023 in CP No. 243/7/HDB/2021, directed the Interim Resolution Professional to reconstitute CoC and treat Arcom Medical Devices Private Limited as the Operational Creditor
<b>TOTAL</b>			₹ 2,15,17,962.00	₹ 2,15,17,961.00		0.00	0.00		0.00%	0.00	0.00	₹ 1.00	₹ 0.00	